NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/16	TP 98/17	For Hearing	433(e)	Encarta Pharma
				Pvt. Ltd Vs Panacea Hospitals Pvt.Ltd

SL. NAME (IN CAPITAL) SIGNATURE & PHONE NUMBER NO. REPRESENTATION TO WHOM

RAJESH S.

ADVOCATE Petitioner 8/23976974 Respons

Counsel for petitioner is present. Proxy counsel for respondent is present. Counsel for petitioner has filed a memo along with fresh Form -5 in compliance of the objections raised by the Registry.

In this matter, objections are not being filed on behalf of respondent though time was granted on several occasions.

Time extended as a last chance for filing objections to 18.10.2017.

MEMBER (J)

MEMBER (T)

Styles.